

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE

**LOK SABHA**  
**UNSTARRED QUESTION No. 1628**

TO BE ANSWERED ON MONDAY, July 31, 2023/ Sravana 9, 1945 (Saka)

**CURRENT DEBT PERCENTAGE OF ANDHRA PRADESH**

1628. SHRI RAM MOHAN NAIDU KINJARAPU

Will the Minister of FINANCE be pleased to state:

- the current debt percentage of Andhra Pradesh, classified on a year-wise basis since the bifurcation;
- the amount released by the Central Government to the State Government of Andhra Pradesh after the bifurcation;
- the reasons for the delay in releasing the bifurcation dues to Andhra Pradesh, spanning a period of nine years; and
- the measures taken or likely to be taken by the Central Government to hold the Andhra Pradesh Government accountable for its spending in relation to the released funds?

**ANSWER**

THE MINISTER OF STATE FOR FINANCE  
(SHRI PANKAJ CHAUDHARY)

(a): The year-wise 'Total Outstanding Liabilities' as percentage of GSDP of the State of Andhra Pradesh are provided in the Table as below:

Year	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23 (RE)	2023-24 (BE)
'Total Outstanding Liabilities' as percentage of GSDP	28.33	28.77	29.41	28.46	29.47	31.24	34.33	31.00	33.29	32.95

Source: State Finances Audit Reports for the year ended 31 March, 2019, for the year ended 31 March 2020 and for the year ended 31 March 2021 of the Comptroller and Auditor General of India (CAG), and Budget Documents: 2023-24 of the State of Andhra Pradesh.

(b): The Union Government provides resources to States including the State of Andhra Pradesh through Ministries/Departments under the heads Tax Devolution, Grants-in-Aid and

Loans and Advances. Item-wise details of ‘Transfers of Resources to the State of Andhra Pradesh’ since 2014-15 to 2023-24 are provided in Table as below:

(Rs. in crore)										
Item	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23 (RE)	2023-24 (BE)
<b>Tax Devolution</b>	15,299	21,894	26,264	29,001	32,787	28,242	24,460	35,386	38,177	41,338
<b>Grants-in-Aid from GoI</b>	21,779	21,927	23,346	22,761	19,457	21,876	31,872	39,170	47,371	46,835
<b>Loan and Advances from GoI</b>	697	685	814	946	1,990	2,030	4,563	4,896	5,500	6,522

Source: State Finances Audit Reports for the year ended 31 March, 2019, for the year ended 31 March 2020 and for the year ended 31 March 2021 of the Comptroller and Auditor General of India (CAG), and Budget Documents: 2023-24 of the State of Andhra Pradesh.

(c) & (d): The Department of Expenditure, Ministry of Finance releases Central Finance Commission recommended grants-in aid to States the State of Andhra Pradesh on the recommendations of the Administrative Ministries concerned and grants-in aid to the State of Andhra Pradesh under the Andhra Pradesh Re-organization Act, 2014 based on recommendations of NITI Aayog subject to fulfillment of stipulated conditions associated with each component of grants-in-aid including utilization of released funds to the State of Andhra Pradesh, if any. There is no such pending recommendation from any Ministry regarding release of grants-in-aid to the State of Andhra Pradesh. Further, the State Government of Andhra Pradesh has enacted Fiscal Responsibility and Budget Management (FRBM) Act. Compliance to the State FRBM Act is monitored by the respective State Legislatures.

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